COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 140 OF 2016

Dated: 28th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> M/s Ramayana Ispat Pvt. Ltd. Vs.		 Appellant(s)
Rajasthan Vidyut Prasaran Nigam Ltd. & Ors.		 Respondent(s)
Counsel for the Appellant(s) :	Mr. Manu Seshadri	
Counsel for the Respondent(s)	Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R-1	
	Mr. M.G. Ramachandran Ms. Poorva Saigal Mr. Shubham Arya Ms. Anushree Bardhan for R-2	
	Mr. Raj Kumar Mehta Ms. Himanshi Andley for R-3	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on <u>11.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk